

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Writ Petition (C)Nos.270 of 2009 and 269 of 2009
(D.Nos. 18304 & 18300)

Guru Nanak Educational Society, Nagpur

Petitioner(s)

VERSUS

All India Council for Technical Education
and Ors.

Respondent(s)

Date: 29/06/2009 These Petitions were called on for mentioning today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY
(VACATION BENCH)

For Petitioner(s)

Mr. Aftab Ali Khan, Adv.

For Respondent(s)

UPON being mentioned, the Court made the following
ORDER

List on 30th June, 2009.

(Sukhbir Paul Kaur)
Court Master

(Neeru Bala Vij)
Court Master